GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

LOK SABHA UN-STARRED QUESTION NO. 2037

TO BE ANSWERED ON MONDAY, THE 19TH DECEMBER, 2022

Manpower Crunch in ED

2037. SHRI MOHAMMED FAIZAL P.P.:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government is aware of the manpower crunch faced by the Enforcement Directorate (ED), as identified by the Supreme Court and if so, the details thereof and the reaction of the Government thereto;

(b) the steps taken by the Government to resolve the lack of manpower and infrastructure facing the ED; and

(c) the steps taken by the Government to improve coordination between ED and State investigation agencies?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

(a) & (b) It's a constant endeavour to ensure that requisite manpower and infrastructure is made available to the Directorate.

(c) Officials of ED are in continuous touch with the predicate agencies including the State Investigation Agencies through forums such as NCORD and Regional Economic Intelligence Co-operation (REIC). Further, on the request of ED, several predicate agencies including State Police and Central Law Enforcement Agencies (LEAs) have created AML cells and appointed nodal officers for sharing of cases warranting action under provisions of PMLA, 2002. The field formations of ED coordinate with the predicate agencies through these nodal officers.
